

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP-1050/2016**

**IN THE MATTER OF:**

Xionn	....	Applicant/petitioner
Vs.		
Aman Hospitality Pvt. Ltd.	....	Respondent

**Order under Section 433(e),434 (1)(a) & 439 of the Companies Act**

**Order delivered on 13.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Shri R. Varadharajan,**  
**Hon'ble Member(Judicial)**

**Ms. Deepa Krishan**  
**Hon'ble Member (Technical)**

For the Financial Creditor :

For the Respondent : Mr. P.K. Agarwal, Ms. Mercy Hussain,  
Advocates

**ORDER**

For Order, see (IB)-190(PB)/2017.

13.10.2017  
V. Sethi